

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22

T.C.S.P. No. 151/(MAH)/2017

CORAM:

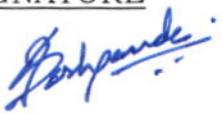
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Pvt. Ltd.

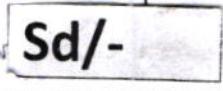
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Papan Deshpande	Advocates, 1/b Civil Anarchand	
2)	Reya Patwa	Mangaldas, Advocates for Petitioners	

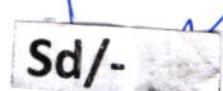
ORDER

TCSP 151/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 23.8.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)